

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
OPTO CIRCUITS INDIA LIMITED
ENGAGED IN MANUFACTURING, TESTING AND EXPORTS OF
MEDICAL DEVICES AT BENGALURU KARNATAKA
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/CIN/LLP No.	Opto Circuits India Limited CIN: L85110KA1992PLC013223 PAN: AAC02165P
2. Address of the registered office	Plot No. 83, Electronics City, Bengaluru, Karnataka- 560100
3. URL of website	https://www.psri.in/OCIL/
4. Details of place where majority of fixed assets are located	Plot No. 83, Electronics City, Bengaluru, Karnataka- 560100
5. Installed capacity of main products/ services	Company's operations discontinued since mid 2020 and it was involved in exports of various Invasive and Non-invasive Medical Devices including Consumables
6. Quantity and value of main products/ services sold in last financial year	The Company is not operational since mid 2020
7. Number of employees/ workmen	86(as on ICD)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	https://www.psri.in/ocil/
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	https://www.psri.in/ocil/
10. Last date for receipt of expression of interest	20.12.2023
11. Date of issue of provisional list of prospective resolution applicants	21.12.2023
12. Last date for submission of objections to provisional list	26.12.2023
13. Date of issue of final list of prospective resolution applicants	27.12.2023
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28.12.2023
15. Last date for submission of resolution plans	27.01.2024 *
16. Process email id to submit EOI	ibc.opto@outlook.com ; plan@psri.in

*Note The submission of Resolutions Plans as per this Form G is subject to the extension being granted by the Hon'ble National Company Law Tribunal ("NCLT") or competent authority with respect to the period of the corporate insolvency resolution process.

Date : 05.12.2023
Place : Bengaluru

Pankaj Srivastava |Resolution Professional
Opto Circuits (India) Limited
Regn No: IBB/1PA-001/IP-P00245 /2017-18/10474 |
AFA Number: AA1/10474/02/161124/106329 AFA upto 16/11/2024
Correspondence: No. 58, 3rd Cross, Vinayak Nagar, Hebbal, Bengaluru 560024
Ph 080 2390 2344 | Registered email : psri@live.com

